

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.2784/2018

New Delhi this the 15th day of February, 2019

**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

1. Suman (25 years)
(Post -Teacher, Group-b)
(Category-OBC)
D/o Shri Jai Bhawan,
R/o H.No.279, Sannoth,
Shahpur Garhi, Delhi-110040

2. Rahul Chachal (26 years)
(Post -Teacher, Group-B)
(Category-OBC)
S/o Sh. Balraj Singh
R/o H. No. 173, Near Chopal Wali Gali,
Village-Sannoth, Narela,
Delhi-110040.

3. Anshul Mathur (21 years)
(Post-Teacher, Group-B)
(Category-OBC)
S/o Sh. Surender Mathur
R/o H. No. 20, Main Kanjhawala Road,
Malik Nurshing Home, Karala
Delhi-110081

4. Bhawna Sharma (aged 28 years)
(Post-Teacher, Group-B)
(Category-OBC)
W/o Sh.Charanjeet,
R/o H.No. 72, Village -Libaspur,

Delhi-110042.

5. Sakshi (aged 22 years)
(Post-Teacher, Group-B)
(Category-OBC)
D/o Shri Anil Kumar
R/o H. NO. 61, Narela Road,
Opposite-SBI Bank,
Village-Bawana, Delhi-110039.

6. Seema(aged 32 years)
(Post-Teacher, Group-B)
(Category-OBC)
D/o Suraj Mal,
R/o H.No. 29/75, Near Jaat Chopal
Shahbad Daulatpur Gaon,
Delhi-110042. Applicants

(By Advocate: Mr. Rajesh Pratap Singh Raghuvanshi)

Versus

1. Govt of NCT of Delhi
Through its Secretary
Delhi Secretariat,
Players Building
I.P. Estate, New Delhi.

2. Delhi Subordinate Services Selection Board,
Through its Chairperson
FC-18, Institutional Area,
Karkardooma, Delhi-110092.

3. Directorate of Education
Through Govt.of NCT of Delhi
Old Secretariat, Delhi.

4. Union of India

Through Secretary
Ministry of HRD,
Govt.of India
Shastri Bhawan
New Delhi-110001.

5. Central Board of Secondary Education
Through its Secretary,
Siksha Kendra, 2, Community Centre,
Preet Vihar, Delhi. -110092.

-Respondents

(By Advocates: Mr. GD Chawla for Ms. Harvinder Oberoi
Mr. Rajendra Nischal with Mr. Ashish Nischal)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A):-

This OA has been filed by the applicants, seeking the following reliefs:-

- (i) Direct the respondents to allow the applicants to fill-up the applications/form against the advertisement no. 01/2018 for the post of Teacher (Primary)
- (ii) Direct the respondent no. 5 to conduct CTET per year on time.
- (iii) Any other relief which this Hon'ble Tribunal deems fit and proper in view of the afore-mentioned facts and circumstances."

2. When the matter is taken up, both the parties are present.

Counsel for the applicants quite fairly informs that the none of the

applicants have passed in the said examination and in view of the same, nothing remains to be adjudicated in this matter.

3. In view of the aforesaid submissions of the applicants, the OA is disposed off as dismissed. No costs.

(S. N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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